

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI: DATED THE 17th December, 1976.

NOTIFICATION
INCOME TAX

No.1586(F.No.197/125/76-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'Federation Hall Society, Calcutta' for the purpose of the said section for and from the assessment year 1972-73.

Sd/-

(K. SEBASTIEN)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
Near Rajouri Garden, New Delhi.

Copy to:-

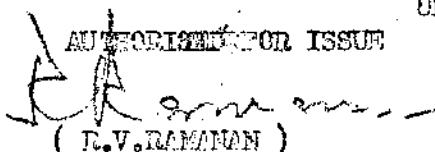
1. The Secretary, Federation Hall Society, 294-2-1 Acharya Prafulla Chandra Road, Calcutta-9.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta with reference to his letter No. Assmt./7534/CT, dated 9.11.76.
8B/56/516-77
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(IAS)/(P&P)/(Inv.), New Delhi.
5. Director of C&M Services (Income-tax), 1st Floor, Aivan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Section of I.T. Wing of C.B.D.T.
7. Comptroller & Auditor General of India (20 copies).
8. Bulletin Section of Directorate of Inspection (IS&P), New Delhi (5 copies).
9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B. Rao, Joint Secretary, Ministry of Law, Justice and Company Affairs (Department of Legal Affairs).

Sd/-

(M. SEBASTIEN)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORIZED FOR ISSUE


(P. V. RAMANAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (IS&P)

NO. CC/ITAI/1586/423/ESP/76

PANUJA